

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Appeal No. 114/252/PB/2018

IN THE MATTER OF:

Bhalla Builders Pvt. Limited
Vs.
Registrar of Companies

... APPLICANT / PETITIONER
... RESPONDENT

SECTION:
Under Section 252(3)

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

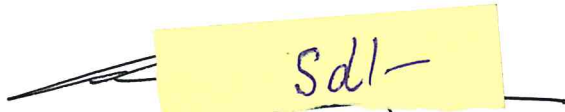
For the APPLICANT :-

For the RESPONDENT :-

ORDER

None appears for the petitioner. Post the matter for the
appearance of the petitioner on 14.3.2018.

List on 14.3.2018.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit